pan>

Title: Introduction of the Right of Children to Free and Compulsory Education Bill, 2016 (Amendment of Sections 2 and 3).

श्री राजेन्द्र अगुवाल (मेरठ): महोदय, मैं प्रस्ताव करता हूं कि बालकों का नःशुल्क और अनिवार्य शिक्षा का अधिकार अधिनियम, 2009 का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009."

The motion was adopted.